

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials are hereby directed to work as Information Officer-cum-Librarian (on Ad-hoc), for the time being for three months with effect from the date mentioned against their names in Pay Band of Rs.9300-34800/- with Grade Pay Rs.4600/-(Pay Level-7) purely as a stop gap arrangement or till the regular appointments are made as per Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012 or any further order is issued in this regard, whichever is earlier.

S. No.	Name of the Officials	Parental Cadre	For the period
1.	Ms. Rajni Malhotra (13164)	Judicial Assistant	07.04.2023 to 06.07.2023
2.	Ms. Geetanjali Sharma (13996)	Judicial Assistant	07.04.2023 to 06.07.2023

Such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

  
(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs),  
Delhi

No. 32500-560 /Admn.-I/S&P/Inf.Off.-cum-Lib./2023

Dated, 25 APR 2023

Copy forwarded for information and necessary action to :-

1. Principal District & Sessions Judge East / New Delhi / South-West / West / North-West / South / North-East / South-East / Shahdara / North, Delhi / New Delhi.
2. Principal District & Sessions Judge Cum Spl. Judge (PC Act) (CBI), Rouse Avenue, New Delhi.
3. Principal Judge (HQs), Family Courts, Dwarka Courts, New Delhi.
4. Officer In-charge (Library), Tis Hazari Courts/Rohini Courts/, Family Courts (HQs) Dwarka, Delhi/New Delhi.
5. DDO/HOO, Accounts Branch, Central Distt./North-West Distt., Delhi/New Delhi.
6. Concerned Pay & Accounts Office (through concerned Accounts Branch), North-West District (Rohini Courts) & Central District (THC), Delhi.
7. Personal Office of the Principal District & Sessions Judge (HQs), THC, Delhi.
8. Branch In-Charge, Litigation Branch/Recruitment Cell/Promotion Cell (Central), THC, Delhi.
9. Web-site Committee, THC, Delhi.
10. Dealing Officials, Personal File/P&T (Admn. I & II), S&P (Admn II), THC, Delhi.
11. Dealing Official(s), ACR Cell, THC, Delhi.
12. Dealing Official, Establishment Seat, Admin-I, Central, THC, Delhi.
13. Dealing Official, Layers Seat, THC, Delhi.
14. Officials concerned.

  
Principal District & Sessions Judge (HQs),  
Delhi